

Cabaret shows

1785. SHRI MADHAVRAO
SCINDIA:

SHRI TARIQ ANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of a court judgment allowing for more flexibility in the definition of 'Obscenity' cabaret shows have mushroomed in the capital and other metropolises; and

(b) if so, the steps taken or proposed to be taken by Government to curb the tendency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). Before the Court Judgment i.e. before 11-11-1980, there were 8 Restaurants in Delhi staging floor shows. There are at present 14 restaurants running floor shows in Delhi, out of which 5 are licenced and issue of licence for one is under consideration. Legal action against 2 restaurants has been taken as a result of which these have either closed down or stopped such shows. Action against the remaining 6 restaurants is being taken. Information relating to other metropolises is being collected and will be laid on the Table of the House.

Encashment of leave to Central Government employees

1786. SHRI RAM VILAS PASWAN:

SHRI RAJESH KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any final decision in regard to the encashment of leave to the Central Government Employees;

(b) if not, what are the reasons for delay; and

(c) by when this proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) At present there is no proposal to allow encashment of leave to Central Government employees during the period of their service.

(b) and (c). Do not arise.

Import of Iron and Steel from China

1787. SHRI LAKSHMAN MALLICK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have a proposal to import iron and steel from China;

(b) if so, the total quantities of iron and steel proposed to be imported from China annually;

(c) whether any agreement has been signed by both the countries for this purpose;

(d) the year from which such import will be started; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) to (c). No agreement has been made between the Governments of India and China to import iron and steel from China. Nor is any such proposal under consideration of the Government of India. However, in response to tenders issued by SAIL, certain foreign suppliers offered materials of Chinese